

**FORM A**  
**PUBLIC ANNOUNCEMENT**  
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF KB SPONGE IRON LIMITED**

<b>RELEVANT PARTICULARS</b>		
1.	Name of corporate debtor	<b>K B Sponge iron Limited</b>
2.	Date of incorporation of corporate debtor	4 <sup>th</sup> April 2002
3.	Authority under which corporate debtor is incorporated / registered	RoC- Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U27102WB2002PLC094456
5.	Address of the registered office and principal office (if any) of corporate debtor	6-Lyons Range 4th Floor, Unit no-2, Kolkata-700001, West Bengal, India. Email Id: kbsponge@gmail.com
6.	Insolvency commencement date in respect of corporate debtor	13 <sup>th</sup> January 2026
7.	Estimated date of closure of insolvency resolution process	11 <sup>th</sup> July 2026
8.	Name and registration number of the insolvency professional acting as interim resolution professional	<b>Name: Sushanta Kumar Choudhury</b> No: IBBI/IPA-003/IP-N00292/ 2020-2021/13238
9.	Address and e-mail of the interim resolution professional, as registered with the Board	64, Hem Chandra Naskar Road, Belehata, Kolkata-700010, Email Id: sk.choudhury123@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	64, Hem Chandra Naskar Road, Belehata, Kolkata-700010; <b>E-mail ID: cirp.kbsponge@gmail.com</b>
11.	Last date for submission of claims	11 <sup>th</sup> February 2026
12.	Classes of creditors, if any, under clause (b) of subsection (6A) of section 21, ascertained by the interim resolution professional	-
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	-
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: (i) Relevant forms available at <a href="http://ibbi.gov.in/downloadform.html">http://ibbi.gov.in/downloadform.html</a> and (ii) Physical Address: NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a Corporate Insolvency Resolution Process of the K B Sponge Iron on **13 January 2026**.

The creditors of **K B Sponge iron Limited**, are hereby called upon to submit their claims with proof on or before **11<sup>th</sup> February 2026** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 28.01.2026  
Place: Kolkata



**Sushanta Kumar Choudhury**  
**Interim Resolution Professional**  
**K B Sponge Iron Limited**

**Regd. No. IBBI/IPA-003/IP-N00292/2020-2021/13238**  
**AFA: AA3/13238/02/311226/301445 valid upto 31.12.2026**